## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1418 ANSWERED ON:28.11.2000 VEHICLES THEFT CASES RAVI PRAKASH VERMA

#### Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of vehicle theft cases registered in different police stations in Delhi during the last three years, till date, year-wise;
- (b) the number of cases out of these have been disposed of so far;
- (c) whether the Government are aware of the fact that spare parts of stolen vehicles are sold at Jama Masjid and `Chor Bazaar`of Red Fort;
- (d) if so, whether the Government have conducted any inquiry against the persons involved in this illegal trade; and
- (e) if so, the outcome of the inquiry and the action taken thereon?

### **Answer**

#### THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)&(b): The requisite information is given in the attached statement.

(c)to(e): There has not been any concrete evidence to establish the sale of the spare parts of the stolen vehicles at these markets. However, a number of stolen vehicles were found to have been re-registered in some other parts of the country.

The steps taken by Delhi Police to check the activities of auto-lifters include formation of Auto-theft squads in every district; setting up of check-posts at all borders; surveillance of criminals earlier involved in vehicle theft cases; deployment of plain clothes policemen to collect intelligence regarding organised gangs of auto lifters; intensification of motor cycle patrol near parking areas; and exchange of information with the neighbouring states.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) LOK SABHA UNSTARRED QUESTION NUMBER 14018E FOR ANSWER ON 28.11.2000

Year Cases Cases Cases Pending Untraced Reported Admitted Challaned Investigation

 1997
 7413
 7194
 844
 30
 6320

 1998
 8557
 8308
 776
 49
 7483

 1999
 8078
 7864
 829
 248
 6787

 2000
 6557
 6449
 345
 2817
 3287

(upto 31.10.2000)